houses with paddy stock destroying eleven houses and have threatened the villagers to leave the village by the 25th February, 1968: and

(c) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). An armed gang of miscreants, suspected to belong to an extremist tribal party, attacked Hazacharra Village in the Jampui Hills area of Tripura, on 9th February, 1963 and shot dead four villagers. The miscreants also indulged in incendiarism, as a result of which 12 houses, with rice and paddy stored inside, were destroyed. The gang left behind a notice, on behalf of the Tripura Tribal Singrak Union threatening the non-tribal villagers to leave the village by 25th February, 1968.

(c) The affected area is being patrolled to allay panic. A case has also been registered by the police and is under investigation.

## SURRENDER BY NAGA HOSTILES

3260. SHRI D. C. SHARMA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Naga hostiles which surrendered themselves during the last year; and

(b) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Sixty-four Naga hostiles surrendered during 1967.

(b) No legal proceedings have been instituted because none of them was suspected of having committed any specific offence.

DHARNA BY EMPLOYEES OF THE DELHI Administration

3261. SHRI K. M. ABRAHAM': Shri K. Ramani : Shri C. K. Chakrapani : Shri Nambiar :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that large number of retrenched employees of the Delhi Administration started Dharna outside the Old Secretariat on the 7th February, 1968;

(b) if so, the total number of employees retrenched;

(c) the reasons for the retrenchment; and

(d) the steps taken by Government to reinstate them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir. Only some *ex-ad* hoc Lower Division Clerks who had been replaced by regular qualified candidates\_started Dharna outside the Old Secretariat from 7th February 1968.

(b) There were no retrenchments as such, but 147 ad-hoc Lower Division Clerks were replaced by regular candidates who had qualified in the competitive examination held for the purpose.

(c) The replacement was done in terms of the recruitment procedure according to which the post of LDC is to be filled by candidates qualifying in the competitive examination.

(d) A limited competitive examination for the past and present *ad hoc* LDCs is being conducted and candidates qualifying therein will be eligible for regular posting according to the availability of vacancies.

## कलकत्ता में विदेशी हथियार बरामद किये जाना

3262. श्री हुकम चन्द कछत्राय: क्या गृह-कार्य मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या सरकार का ध्यान 14 फरवरी 1968 के दैनिक समाचार पत्न "हिन्दुस्तान" में छपे इस आशय के समा-चार की ओर दिलाया गया है कि कलकत्ता में कुछ विदेशी स्टेनगन रिवाल्वर तथा पिस्तौल बरामद किये गये हैं;

(ख) यदि हां, तो क्या यह पता लगाया गया है कि किस देश के आयुध कारखाने में इन विदेशी हथियारों का निर्माण हुआ था; और

(ग) यदि हां, तो उसका नाम क्या है और देश में चोरी छिपे विदेशी हथियारों